

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

23. IA 614/2021 in C.P.(IB) 1202/MB/2017

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 10.07.2024**

**NAME OF THE PARTIES:- KSS Petron Pvt. Ltd**

**Section: Sec 60 (5) U/s 10 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

**IA 614 of 2021**

Present:- Counsel, Sandeep Bajaj appeared for the Applicant/Liquidator through  
VC.

Counsel, Karan Gandhi, Ms. Saloni Kapadia appeared for the Respondent  
through VC.

Counsel appearing for the Respondent seeks adjournment as the arguing Counsel is not  
available. At request of the Counsel for the Respondent list this matter for hearing on  
**31.07.2024**. No further adjournment shall be granted at any ground.

Sd/-  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*ANKIT*

Sd/-  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**